## OFFICE OF THE CHIEF METROPOLITAN MAGISTRARE: CENTRAL DISTRICT: DELHI

## ORDER

In partial modification of Duty Roster bearing No. 3785-3856/SS/DR/2023 dated 29-03-2023 for the month of **April-2023**, it is hereby ordered that Ld. Metropolitan Magistrates, Central District mentioned hereunder shall work as Duty Magistrate on the dates mentioned against their names. Rest of conditions shall remain unchanged.

Sl No.	Name of Ld. Metropolitan Magistrates.	Day of duty
1	Sh. Gaurav Sharma, MM R/o H. No. 303, SFS Flats, Mukharjee Nagar, Delhi (In place of Sh Arjun Kirar, MM)	05-04-2023
2	Sh. Arjun Kirar, MM R/o R-801-802, 1 <sup>st</sup> Floor, Raghubir Nagar, Delhi. (In place of Sh. Visvesh, MM)	06-04-2023
3	Sh. Visvesh, MM R/o Flat No. 265, 5 <sup>th</sup> Floor, DDA MIG Flats, Sector-16-B, Pocket-2, Dwarka, Delhi. Opposite Delhi Govt. Dispensary (In place of Sh. Gaurav Sharma, MM)	08-04-2023

(SIDDHAR HA MALIK)

Chief Metropolitan Magistrate Central District, THC, Delhi Dated: 02

No. 4154-78 /CMM/Central/DR/2023

Copy forwarded for information and necessary action to:

- 01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge (HQ), Delhi.
- 02. The Ld. Principal District & Sessions Judge (HQ), Delhi.
- 03. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi
- 04. The Ld. CMMs, all districts, Delhi/New Delhi
- 05. The Ld. Secretary, Delhi Legal Services Authority, Central. THC, Delhi
- 06. The Administrative Civil Judge, Central District, Delhi.
- 07. The Ld. ACMMs/ MMs, Central, THC, & Railway Courts, Delhi
- 08. The Ld. Principal Magistrate, JJB-I, II & III, Delhi/New Delhi
- 09. The Director of Prosecution, Tis Hazari Courts, Delhi.
- 10. The Commissioner of Police, & DCsP of North, Central & West District, Delhi.
- 11. The I G Prision, Tihar Jail, Delhi/New Delhi
- 12. The Secretary Bar Association, THC/PHC/ KKD/Rohini/Dwarka/SaketCourts Delhi
- 13. The A.O.(J), Nazarat Branch/Filing, Central District, THC, Delhi.
- 14. The A.O. (J), Computer Branch, Central District, Delhi.
- 15. The Care Taking Branch, Tis Hazari Courts, Delhi.
- 16. The Superintendent Jail, New Delhi/Lock Up Incharge, THC, Delhi.
- 17. For uploading on Central Web-Site Committee through LYAER.
- 18. The video conferencing Room, Tis Hazari Courts, Delhi.
- 19. Cash Branch, Tis Hazari Courts, Delhi.
- 20. Reader to CMM, Central District, Delhi.
- 21. The Dealing Assistant (Leave), Judicial Branch and Admn. Branch-I, II& III Central District.
- 22. The Guard file.

(SIDDHARTHA MALIK) Chief Metropolitan Magistrate Central District, THC, Delhi

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